

ITEM NO.64
(In Chambers)

COURT NO.11

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7818-7819 OF 2009

CHENNADI JALAPATHI REDDY

Appellant (s)

VERSUS

BADDAM PRATAPA REDDY & ANR.

Respondent(s)

(Office report on default)

Date: 30/11/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s)

Mr.B.Ramana Murthy, Adv.
For Mr. Guntur Prabhakar,Adv.

For Respondent(s)

Mrs.Suprita, Adv.
Mr.Amit, Adv.
Mr.Ramesh Allanki, Adv.
for Mr. D. Mahesh Babu,Adv.

Mr. C.S.N. Mohan Rao ,Adv(NP)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the respondent is granted four weeks' time for filing the statement of case.

(G.V.Ramana)
Court Master

(Veena Khera)
Court Master